

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 10

C.P. (IB)/634(MB)2023

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **13.02.2024**

NAME OF THE PARTIES:

R T ADVISORY SERVICES LLP

V/s

SARDESAI ENGINEERING PRIVATE LIMITED

Section 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Aman Kacheria a/w Adv. Siddharth Shankar i/b Agarwal and Dhanuka Legal for the Petitioner is present.

Ld. Counsel for the Corporate Debtor has sought time on two occasions to place on record the translated copy of some more documents relied upon by them. However, none appears for other side. List this matter on Board on **16.02.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**

Rehan Shaikh